

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3365
ANSWERED ON:30.08.2013
SUBSIDY BILL OF ONGC
Siricilla Shri Rajaiah

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the subsidy bill of the Oil and Natural Gas Corporation Limited (ONGC) during each of the last three years and the current year;
- (b) whether the ONGC's subsidy Bill is likely to rise in the year 2012-13;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) : Administered Price Mechanism (APM) gas consumers in Northeastern region get APM gas supplies at 60% of APM price and the rest 40% is paid by Government as subsidy from budget to Oil India Ltd. (OIL) and Oil & Natural Gas Corporation Ltd. (ONGCL). During the last three years the subsidy released to ONGCL on 5th above account is as

Financial Year	Rs. In Crore	
2010-11	154.74	
2011-12	197.72	
2012-13	213.42	
2013-14 (Up to June-2013)		53.65 (b)

(b):Yes, Madam.

(c) & (d) The main reason for increase in subsidy bill for 2012-13 is due to increase in dollar to rupee conversion rate.